CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 17/12/2018

C.P./260/32/2018 ABHIMANYU SETHY

O.A./260/983/2013 -V/S-

MR U SINGH AND ORS

ITEM NO:30

FOR APPLICANTS(S) Adv.: None

FOR RESPONDENTS(S) Adv.: Mr. S.K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. S.K. Ojna						
Notes of The Registry	Order of The Tribunal					
	Ld. Counsel for the Respondents submitted that he has filed an additional show cause reply on 29.08.2018 stating that the order has been fully complied with vide order dated 31.07.2018 and the applicant has been granted 3rd MACP and revised PPO as enclosed with the copy of the reply. Since the copy is not available, Respondents may submit a copy.					
	In view of the matter, we are of the view that the order has been complied with and no C.P. is made out. The C.P. is dropped. Notices discharged.					
	However, Petitioner will have liberty to move for recall of this order in case he has still any grievance exists as this order has been passed in his absence.					
	(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)					